

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO- †637  
TO BE ANSWERED ON- 06/02/2023

**TRIBAL DEVELOPMENT PROJECT**

†637. SHRI MITESH RAMESHBHAI PATEL  
(BAKABHAI):  
SHRIMATI SHARDABEN ANILBHAI  
PATEL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the works carried out under integrated tribal development projects during the last five years;
- (b) the details of the funds allocated/spent by the Government under the said projects during the last five years, district-wise;
- (c) whether the Government has reviewed the works carried under the said projects;
- (d) if so, the details thereof and the results thereto; and
- (e) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) & (b):** As per extant Guidelines, funds are provided to the States with notified STs by Ministry of Tribal Affairs under the Scheme ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)’ and ‘Grants under Article 275(1) of the Constitution’ for development of the Scheduled Tribes, which includes areas under Integrated Tribal Development Project (ITDP), Modified Area Development Approach (MADA), Clusters etc. Works / activities / projects approved by the Ministry under the Scheme / Programme during 2017-18 to 2021-22 were related to Education, Health, Agriculture, Horticulture, Animal Husbandry, Drinking Water & Sanitation, Road Connectivity, Skill & Entrepreneurship Development, Livelihood & income generation activities etc. The amount of fund released to the States under ‘SCA to TSS’ and ‘Grant under Article 275(1) of the Constitution’ during 2017-18 to 2021-22 and utilization thereof is at **Annexure 1**. Government has modified the earlier scheme of ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature ‘Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)’, for implementation during 2021-22 to 2025-26, which aims at

bridging gaps and providing basic infrastructure in villages with significant tribal population in convergence with funds available under different schemes in Central Scheduled Tribe Component. The State-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released as on 30.01.2023 is at **Annexure 2**. State Governments also utilize funds earmarked under State Tribal Sub-Plan (TSP) for the development of STs in the Integrated Tribal Development Projects (ITDP) area. The amount of fund allocated as State TSP by the States is at **Annexure 3**.

**(c) to (e):** State Governments concerned are responsible for implementation of the projects. Ministry has adopted the mechanism of appraisal and approval of projects submitted by the States through Project Appraisal Committee (PAC). While considering proposals received from State Government for funding, the PAC reviews the progress of projects already sanctioned during previous years. Concurrence for release of funds is accorded keeping in view the following:

- (a) Availability of funds under the relevant scheme(s).
- (b) Submission of UC by the State Government of the funds released during previous years.
- (c) Physical progress report of already funded projects.

## Annexure 1

Annexure 1 referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. †637 for 06.02.2023 regarding “Tribal Development Project”

Statement showing amount of fund released to the States and utilization thereof under ‘SCA to TSS’ and ‘Grant under Article 275(1) of the Constitution’ during 2017-18 to 2021-22

## A. Scheme of ‘SCA to TSS’:

S. No.	States	2017-18		2018-19		2019-20		2020-21		2021-22 (PMAAGY)	
		Total Release	UC Received	Total Release	UC Received	Total Release	UC Received	Total Release	UC Received	Total Release	UC Received
1	Andhra Pradesh	3624.77	3624.77	5617.39	5617.39	12470.50	3742.59	4954.96	0.00	0.00	0.00
2	Arunachal Pradesh	0.00	0.00	2211.83	2211.83	9224.29	9224.29	7015.50	1775.70	733.68	0.00
3	Assam	0.00	0.00	0.00	0.00	2710.08	2710.08	4578.76	4578.76	8743.02	0.00
4	Bihar	0.00	0.00	0.00	0.00	0.00	0.00	3106.00	0.00	774.44	0.00
5	Chhattisgarh	14327.57	14327.57	10342.65	10342.65	9415.53	9415.53	8769.06	8769.06	15595.8	0.00
6	Goa	559.09	559.09	352.31	352.31	0.00	0.00	724.26	0.00	0.00	0.00
7	Gujarat	10270.41	10270.41	11765.38	11765.38	8975.55	8975.22	10786.40	10786.40	15916.78	0.00
8	Himachal Pradesh	2291.20	2291.20	3628.00	3628.00	2394.18	2394.18	1367.00	1165.53	377.03	0.00
9	J & K	3626.50	3626.50	3749.80	3749.80	4509.00	4509.00	0.00	0.00	0.00	0.00
10	Jharkhand	11372.49	11372.49	8564.52	8564.52	6201.49	6201.49	7049.64	2168.98	6531.79	0.00
11	Karnataka	5955.37	5955.37	5347.76	5347.76	7434.00	7434.00	0.00	0.00	2139.9	0.00
12	Kerala	808.43	808.43	335.00	335.00	0.00	0.00	459.15	459.15	0.00	0.00
13	Madhya Pradesh	22828.70	22315.82	16968.97	16637.89	13415.25	13066.35	0.00	0.00	12268.76	0.00
14	Maharashtra	13760.38	13760.38	13802.57	7225.56	11929.09	5112.59	0.00	0.00	0.00	0.00
15	Manipur	3790.38	3790.38	5442.48	5442.48	1434.02	1347.66	0.00	0.00	427.98	0.00
16	Meghalaya	0.00	0.00	2739.20	2739.20	3788.00	2029.56	328.25	44.16	0.00	0.00
17	Mizoram	0.00	0.00	1220.00	1220.00	3140.00	3140.00	1236.22	1236.22	580.83	0.00
18	Nagaland	0.00	0.00	3225.00	3225.00	2951.12	2951.12	2846.1	1424.9	886.53	0.00

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19	Odisha	11975.00	11975.00	17553.22	17553.22	8691.18	8418.84	9010.42	7881.91	2771.68	0.00
20	Rajasthan	10051.83	10051.83	10327.93	10327.93	11461.41	10101.18	8662.66	5020.56	7224.71	0.00
21	Sikkim	5986.00	4753.68	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
22	Tamilnadu	894.10	894.10	315.00	315.00	450.56	450.36	377.47	213.37	285.32	0.00
23	Telangana	4493.55	4493.55	2850.32	2850.32	5361.29	5361.29	4191.00	4191.00	2262.18	0.00
24	Tripura	1649.77	1649.77	1294.38	1294.38	1362.97	1348.03	1173.30	600.05	631.78	0.00
25	Uttarakhand	679.00	679.00	1012.88	1012.88	600.00	600.00	757.80	324.78	0.00	0.00
26	Uttar Pradesh	458.35	458.35	0.00	0.00	779.91	0.00	508.83	0.00	0.00	0.00
27	West Bengal	5397.11	5397.11	5833.41	5833.41	5862.58	5862.58	3746.00	3746.00	0.00	0.00
	<b>Total</b>	<b>134800.00</b>	<b>133054.80</b>	<b>134500.00</b>	<b>127591.91</b>	<b>134562.00</b>	<b>114395.94</b>	<b>81648.82</b>	<b>54386.60</b>	<b>78152.21</b>	<b>0.00</b>

#### B. Grant under Article 275(1) of the Constitution

S. No.	States	2017-18		2018-19		2019-20		2020-21		2021-22	
		Total Release	UC Received	Total Release	UC Received	Total Release	UC Received	Total Release	UC Received	Total Release	UC Received
1	Andhra Pradesh	4591.11	4591.11	6390.77	6390.77	8942.43	4732.16	2055.55	0.00	2638.65	1948.00
2	Arunachal Pradesh	8378.82	8378.82	12170.52	12170.52	13202.25	13202.25	6014.00	6014.00	9830.00	9830.00
3	Assam	0.00	0.00	3916.32	3916.32	10802.85	8927.80	4592.37	1199.99	2570.00	389.00
4	Bihar	991.89	654.63	0.00	0.00	0.00	0.00	0.00	0.00	642.08	342.08
5	Chhattisgarh	10964.49	10964.49	11352.92	11352.92	22500.77	22500.77	9976.24	9701.24	11604.02	11604.02
6	Goa	103.00	103.00	345.66	345.66	0.00	0.00	0.00	0.00	600.41	600.41
7	Gujarat	11384.08	11384.08	11648.20	11240.20	16833.88	16303.88	5940.04	5525.17	6923.79	4223.79
8	Himachal Pradesh	2074.70	2074.70	3378.16	3378.16	5314.70	5314.70	1161.00	1161.00	1500.00	1500.00
9	Jammu & Kashmir	3049.06	3049.06	2051.79	2051.79	5410.00	5410.00	0.00	0.00	0.00	0.00
10	Jharkhand	12386.93	12386.93	7354.30	7354.30	11166.77	11166.77	10278.00	10278.00	12264.19	8395.00
11	Karnataka	5881.74	5881.74	5220.61	5220.61	10435.46	10435.46	3305.68	2073.55	3210.00	2160.00

12	Kerala	803.17	803.17	472.28	472.28	633.29	633.29	0.00	0.00	0.00	0.00
13	Madhya Pradesh	22399.48	22104.55	24635.30	21880.05	44938.92	41464.73	4279.78	3383.81	5319.10	3134.92
14	Maharashtra	13862.24	13862.24	17015.91	8744.18	23136.70	7625.54	4573.16	0.00	0.00	0.00
15	Manipur	2308.80	2308.80	5367.65	5095.00	6151.91	5351.91	0.00	0.00	0.00	0.00
16	Meghalaya	3603.40	3603.40	5129.79	5129.79	4799.53	3950.06	492.71	270.85	1595.25	1516.25
17	Mizoram	2504.41	2504.41	3507.71	3394.45	6598.83	6598.83	1909.71	1909.71	2971.54	2971.54
18	Nagaland	4434.11	4434.11	9194.49	9194.49	6802.11	6802.11	1717.38	1717.38	3202.39	3202.39
19	Odisha	15995.30	15995.30	21449.15	21449.15	15110.66	14709.66	6304.62	4790.17	11382.05	10663.38
20	Rajasthan	10240.58	10240.58	13769.23	13769.23	15586.19	15586.19	9166.00	9166.00	10435.21	8936.61
21	Sikkim	405.30	405.30	355.34	355.34	3175.35	3175.35	516.00	220.00	2045.00	1500.00
22	Tamil Nadu	378.00	378.00	773.57	601.83	6356.07	5311.99	0.00	0.00	0.00	0.00
23	Telangana	5015.32	5015.32	3248.89	3248.89	9973.28	9973.28	2517.00	2517.00	2050.00	2050.00
24	Tripura	2040.99	2040.99	2006.73	1727.24	2952.63	2952.63	201.74	51.74	607.53	607.53
25	Uttar Pradesh	189.00	189.00	252.43	252.43	2760.71	2760.71	927.43	789.32	832.71	832.71
26	Uttarakhand	1577.56	1170.65	1255.27	1168.20	428.37	428.37	0.00	0.00	100.65	100.65
27	West Bengal	5376.51	5376.51	9235.73	9235.73	12127.17	12127.17	4041.14	4041.14	0.00	0.00
	<b>Grand Total</b>	<b>150939.99</b>	<b>149900.89</b>	<b>181498.72</b>	<b>169139.53</b>	<b>266140.83</b>	<b>237445.61</b>	<b>79969.55</b>	<b>64810.07</b>	<b>92324.57</b>	<b>76508.28</b>

## Annexure 2

Annexure 2 referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. †637 for 06.02.2023 regarding “Tribal Development Project”

State-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released

(Rs. in lakh)

S. No.	Name of State	No. of Villages	2021-22		2022-23 (as on 30.01.2023)	
			Total No. of Villages	Villages Approved	Total Released	Villages Approved
1	Andhra Pradesh	517	109	0.00	94	0.00
2	Arunachal Pradesh	141	72	733.68	26	0.00
3	Assam	1700	858	8743.02	309	10317.37
4	Bihar	184	76	774.44	34	0.00
5	Chhattisgarh	4029	1530	15595.8	733	23021.82
6	DNDD	55	12	0.00	10	173.23
7	Goa	21	4	0.00	4	0.00
8	Gujarat	3764	1562	15916.78	684	19401.76
9	Himachal Pradesh	90	37	377.03	16	0.00
10	J & K	302	64	0.00	55	932.39
11	Ladakh	132	28	0.00	24	407.60
E12	Jharkhand	3891	819	6531.79	707	6915.28
13	Karnataka	507	210	2139.9	92	937.48
14	Kerala	6	1	0.00	1	0.00
15	Madhya Pradesh	7307	1538	12268.76	1329	13542.51
16	Maharashtra	3605	759	0.00	655	13485.495
17	Manipur	254	53	427.98	46	295.47
18	Meghalaya	836	176	0.00	152	3342.30
19	Mizoram	344	72	580.83	63	641.97
20	Nagaland	530	112	886.53	96	681.60
21	Odisha	1653	348	2771.68	301	1001.24
22	Rajasthan	4302	906	7224.71	782	15269.66
23	Sikkim	62	13	0.00	11	0.00
24	Tamil Nadu	167	35	285.32	30	76.12
25	Telangana	533	222	2262.18	97	593.06
26	Tripura	375	79	631.78	68	904.48
27	Uttarakhand	64	13	0.00	12	0.00
28	Uttar Pradesh	183	39	0.00	33	0.00
29	West Bengal	874	184	0.00	159	2685.06
	<b>Total</b>	<b>36428</b>	<b>9931</b>	<b>78152.21</b>	<b>6623</b>	<b>114625.895</b>

**Annexure – 3**

**Annexure 3 referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. †637 for 06.02.2023 regarding “Tribal Development Project”**

**Details of Allocation and Expenditure by different State Governments under State Tribal Sub – Plan/Schedule Tribe Component from 2018-19 to 2021-22**

**(Rs. in crores)**

Sl. No.	States/UTs	% ST Pop (2011)	FY 2018-19				
			State Plan (Scheme) allocation	STC Aln.	% STC Aln.	STC Exp.	% Exp
1	Andhra Pradesh	5.3	89942.21	4176.61	4.64	3537.94	84.71
2	A&N	7.5	4659.60	236.12	5.07	236.08	99.98
3	Assam	12.4	24232.00	1942.76	8.02	1857.51	95.61
4	Bihar	1.3	82269.22	1254.97	1.53	1067.59	85.07
5	Chhattisgarh	30.6	77073.34	23329.55	30.27	17279.95	74.07
6	D&NH and D&D	33.0	1376.84	13.77	1.00	13.77	100.00
7	Goa	10.2	9385.52	403.19	4.30	228.31	56.63
8	Gujarat	14.8	92102.00	13278.00	14.42	11744.00	88.45
9	Himachal Pradesh	5.7	6300.00	567.00	9.00	466.18	82.22
10	Jharkhand	26.2	45619.60	19957.24	43.75	16156.61	80.96
11	Karnataka	7.0	114309.68	8650.36	7.57	7898.35	91.31
12	Kerala	1.5	29150.00	826.19	2.83	653.42	79.09
13	Madhya Pradesh	21.1	114789.51	27474.57	23.93	24237.38	88.22
14	Maharashtra	9.4	95000.00	8969.05	9.44	7274.14	81.10
15	Odisha	22.8	71753.71	13001.64	18.12	11172.65	85.93
16	Rajasthan	13.5	105703.91	14584.20	13.80	13576.47	93.09
17	Sikkim	33.8	1220.35	6.12	0.50	2.90	47.39
18	Tamil Nadu	1.1	55498.17	794.25	1.43	632.94	79.69
19	Telangana	9.3	104757.90	9693.12	9.25	6619.72	68.29
20	Tripura	31.8	5705.64	2368.31	41.51	1538.99	64.98
21	Uttar Pradesh	0.6	499135.11	977.24	0.20	686.91	70.29
22	Uttarakhand	2.9	47884.28	515.06	1.08	262.21	50.91
23	West Bengal	5.8	76202.14	6348.32	8.33	5129.59	80.80
<b>Total</b>		<b>NA</b>	<b>1754070.72</b>	<b>159367.64</b>	<b>9.09</b>	<b>132273.61</b>	<b>83.00</b>

(Rs. in crores)

Sl. No.	States/UTs	% ST Pop (2011)	FY 2019-20				
			State Plan (Scheme) allocation	STC Aln.	% STC Aln.	STC Exp.	% Exp
1	Andhra Pradesh	5.3	92696.81	4988.53	5.38	3281.46	65.78
2	A&N	7.5	5029.16	129.29	2.57	127.46	98.58
3	Assam	12.4	25186.00	2056.32	8.16	1965.05	95.56
4	Bihar	1.3	103012.53	1194.28	1.16	1126.97	94.36
5	Chhattisgarh	30.6	76947.68	22088.66	28.71	16498.09	74.69
6	D&NH and D&D	33.0	1241.11	12.41	1.00	12.41	100.00
7	Goa	10.2	10809.50	417.45	3.86	162.94	39.03
8	Gujarat	14.8	106308.00	14567.00	13.70	12809.00	87.93
9	Himachal Pradesh	5.7	7100.00	639.00	9.00	473.95	74.17
10	Jharkhand	26.2	49142.62	20886.15	42.50	16312.27	78.10
11	Karnataka	7.0	121400.66	7979.96	6.57	7227.59	90.57
12	Kerala	1.5	30610.00	866.26	2.83	539.01	62.22
13	Madhya Pradesh	21.1	139774.64	33466.66	23.94	26980.30	80.62
14	Maharashtra	9.4	99000.00	8531.00	8.62	6833.55	80.10
15	Odisha	22.8	77497.03	14261.61	18.40	12332.99	86.48
16	Rajasthan	13.5	111080.15	14981.24	13.49	13819.01	92.24
17	Sikkim	33.8	637.34	2.63	0.41	1.51	57.41
18	Tamil Nadu	1.1	56849.96	1277.84	2.25	1015.84	79.50
19	Telangana	9.3	75263.24	7184.87	9.55	6526.56	90.84
20	Tripura	31.8	6205.25	2772.42	44.68	1794.55	64.73
21	Uttar Pradesh	0.6	526766.47	1025.81	0.19	823.37	80.27
22	Uttarakhand	2.9	51145.29	516.54	1.01	302.93	58.65
23	West Bengal	5.8	89329.48	6232.26	6.98	5303.00	85.09
<b>Total</b>		<b>NA</b>	<b>1863032.92</b>	<b>166078.19</b>	<b>8.91</b>	<b>136269.80</b>	<b>82.05</b>

(Rs. in crores)

Sl. No.	States/UTs	% ST Pop (2011)	FY 2020-21				
			State Plan (Scheme) allocation	STC Aln.	% STC Aln.	STC Exp.	% Exp
1	Andhra Pradesh	5.3	104063.25	6570.16	6.31	4731.91	72.02
2	A&N	7.5	4884.97	116.01	2.37	114.72	98.89
3	Assam <sup>@</sup>	12.4	37827.00	1614.43	4.27	1086.89	67.32
4	Bihar	1.3	108210.00	1049.18	0.97	868.38	82.77
5	Chhattisgarh	30.6	76765.20	21824.19	28.43	15552.76	71.26

6	D&NH and D&D	33.0	1745.00	17.45	1.00	0.71	4.07
7	Goa	10.2	11264.84	412.11	3.66	174.15	42.26
8	Gujarat	14.8	110529.00	14106.00	12.76	11120.53	78.84
9	Himachal Pradesh	5.7	7900.00	711.00	9.00	523.03	73.56
10	Jharkhand	26.2	49752.18	19068.08	38.33	14385.29	75.44
11	Karnataka	7.0	106287.18	7816.22	7.35	7294.98	93.33
12	Kerala	1.5	27610.00	781.36	2.83	567.65	72.65
13	Madhya Pradesh <sup>@</sup>	21.1	99029.67	27822.07	28.09	24929.61	89.60
14	Maharashtra	9.4	108000.00	8853.00	8.20	7415.42	83.76
15	Odisha	22.8	79974.26	14423.83	18.04	10647.59	73.82
16	Rajasthan	13.5	112362.73	15545.68	13.84	13784.39	88.67
17	Sikkim	33.8	1525.58	1.00	0.07	0.76	76.00
18	Tamil Nadu	1.1	64255.97	1299.47	2.02	1155.51	88.92
19	Telangana <sup>@</sup>	9.3	104612.62	9771.28	9.34	7170.71	73.39
20	Tripura	31.8	6636.54	2678.29	40.36	2010.54	75.07
21	Uttar Pradesh	0.6	539203.48	1195.14	0.22	953.92	79.82
22	Uttarakhand	2.9	57590.76	551.73	0.96	326.87	59.24
23	West Bengal	5.8	95203.74	8211.61	8.63	4971.30	60.54
<b>Total</b>		<b>NA</b>	<b>1915233.98</b>	<b>164439.29</b>	<b>8.59</b>	<b>129787.62</b>	<b>78.93</b>

(Rs. in crores)

Sl. No.	States/UTs	% ST Pop (2011)	FY 2021-22#				
			State Plan (Scheme) allocation	STC Aln.	% STC Aln.	STC Exp.	% Exp
1	Andhra Pradesh	5.3	100043.45	6131.24	6.13	4125.41	67.29
2	A&N	7.5	5781.54	201.78	3.49	201.15	99.69
3	Assam <sup>@</sup>	12.4	46894.00	1604.81	3.42	1492.04	92.97
4	Bihar	1.3	91708.84	1352.26	1.47	1505.19	111.31
5	Chhattisgarh	30.6	76905.27	22101.36	28.74	17254.81	78.07
6	D&NH and D&D	33.0	3671.80	21.10	0.57	1.82	8.63
7	Goa	10.2	13088.33	489.66	3.74	207.03	42.28
8	Gujarat	14.8	108366.00	14463.07	13.35	12959.21	89.60
9	Himachal Pradesh	5.7	9405.41	846.49	9.00	682.25	80.60
10	Jharkhand	26.2	51788.94	21896.86	42.28	18300.21	83.57
11	Karnataka	7.0	103241.00	7822.80	7.58	7607.20	97.24
12	Kerala	1.5	27610.00	781.36	2.83	720.90	92.26
13	Madhya Pradesh <sup>@</sup>	21.1	112521.34	34858.11	30.98	29995.12	86.05
14	Maharashtra	9.4	130000.00	9738.00	7.49	7979.54	81.94
15	Odisha	22.8	90816.33	15936.29	17.55	11356.90	71.26
16	Rajasthan	13.5	153369.88	19896.81	12.97	18045.00	90.69
17	Sikkim	33.8	1053.90	1.00	0.09	1.00	100.00

18	Tamil Nadu	1.1	65847.46	1306.02	1.98	1078.90	82.61
19	Telangana <sup>@</sup>	9.3	126378.18	12304.23	9.74	8961.40	72.83
20	Tripura	31.8	7620.44	3407.53	44.72	2464.04	72.31
21	Uttar Pradesh	0.6	592103.02	1335.11	0.23	839.21	62.86
22	Uttarakhand	2.9	64460.42	640.30	0.99	297.64	46.48
23	West Bengal	5.8	123018.79	10977.91	8.92	6186.11	56.35
<b>Total</b>		<b>NA</b>	<b>2105694.34</b>	<b>188114.10</b>	<b>8.93</b>	<b>152262.08</b>	<b>80.94</b>

Source: Information received from States/UTs.

#Being reconciled, \*Provisional figures, <sup>@</sup> Data received on total State Outlay. Aln: Allocation, Exp: Expenditure, NR: Not Received, NA: Not Applicable.

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